

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/00425/2016

Chandigarh, this the 28th day of March, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Constable Rajbir Singh, aged 48 years, son of Shri Jile Singh, No. 3553/P posted in Police Lines, Chandigarh Police, Sector 26, Chandigarh.

....APPLICANT

(Argued by: Mr. Sandeep Siwatch Proxy for Mr. Anil Kumar Bhardwaj, Advocate)

VERSUS

1. Union Territory Chandigarh through its Home Secretary, U.T. Civil Secretariat, Sector 9, Chandigarh.
2. Inspector General of Police, Union Territory Chandigarh.
3. Deputy Inspector General of Police, Union Territory, Chandigarh.
4. Senior Superintendent of Police, Union Territory, Chandigarh.

....RESPONDENTS

(By Advocate: Mr. Nidhi Kalia, Advocate proxy for Mr. Rajesh Punj)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

Learned counsel appearing on behalf of applicant seeks permission to withdraw the instant Original Application (O.A.) , with permission to file fresh one, if need arises, after the acquittal of the applicant in the Criminal Case pending against him.

Therefore, the O.A. is dismissed as withdrawn, with liberty as
prayed for.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 28.03.2018

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